

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.214/BB/ 2017	-	Admission	252(3)	Tritone Electronics India Pvt. Ltd. Vs ROC

**SL. NO. NAME (IN CAPITAL)
& PHONE NUMBER** **REPRESENTATION TO WHOM** **SIGNATURE**

G. NAGARAJU Company G. Nagaraj
9844318278 Tritone Electronics
India (P) Ltd.

ORDER

PCS for Petitioner Company is present. Matter is listed today for admission. Registry called for additional information. PCS is directed to furnish the same. List it on 13/12/2017.



Member (T)



Member (J)